

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 22.06.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. OS 86/2009	OS 512/2014
2. OS 912/2011	OS 762/2014
3. OS 620/2012	OS 936/2015
4. OS 256/2013	OS 508/2018
HEARING	HEARING
5. OS 1686/2007	OS 1706/2014
6. OS 1706/2007	OS 424/2017
7. OS 642/2009	OS 124/2018
8. OS 484/2010	OS 472/2018
9. OS 574/2011	OS 1482/2018
10. OS 1566/2014	OS 134/2019

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.05.2020 issued by Hon'ble High Court of Karnataka.